

IN THE INCOME TAX APPELLATE TRIBUNAL  
“A” BENCH : BANGALORE

BEFORE SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER  
AND SMT. BEENA PILLAI, JUDICIAL MEMBER

ITA No.2708/Bang/2018
Assessment year: 2014-15

FIRE Luxur Developers Pvt. Ltd., No.239, The Empyrean, Anchemuskur Village, Lakkur Hobli, Chikkathirupathi Post – 563130. Malur Taluk. Kolar Dist. <b>PAN: AADCR 3845C</b>	Vs.	The Assistant Commissioner of Income Tax, Circle 3(1)(1), Bangalore.
APPELLANT		RESPONDENT

Appellant by	:	Shri Sunil Bhandari, CA
Respondent by	:	Shri Devarathna Kumar, CIT(DR)(ITAT), Bengaluru.

Date of hearing	:	12.07.2021
Date of Pronouncement	:	12.07.2021

**ORDER**

*Per Chandra Poojari, Accountant Member*

This appeal by the assessee is directed against the order of the  
CIT(Appeals)-3, Bengaluru for the assessment year 2014-15.

2. At the time of hearing, the Id. AR for the assessee submitted that the appeal by assessee is not pressed and requested for withdrawal of the appeal. Accordingly, the appeal by the assessee is dismissed as withdrawn.

Pronounced in the open court on this 12<sup>th</sup> day of July, 2021.

Sd/-  
( BEENA PILLAI )  
JUDICIAL MEMBER

Sd/-  
( CHANDRA POOJARI )  
ACCOUNTANT MEMBER

Bangalore,  
Dated, the 12<sup>th</sup> July, 2021.

*/Desai S Murthy /*

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar  
ITAT, Bangalore.